

stricted to one-third of their pay for that month;

(b) whether this limit is waived in special cases in view of the urgency of work under the orders of competent authority in this behalf; and

(c) if the answer to part (b) above be in the negative, whether Government propose to issue instructions not to detain any employee for over-time work beyond the said limit, irrespective of the nature and urgency of work; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE: (a) and (b) Existing orders provide that the overtime earnings of office staff and other staff, whose hours of work and nature of duties are comparable to those of office staff, should not exceed 1/3rd of their monthly emoluments. In special circumstances, the personnel staff are allowed overtime earnings, not exceeding 50 per cent of their monthly emoluments, provided that their officers certify that they had satisfied themselves that the payment in excess of 1/3rd ceiling, but not exceeding 50 per cent, was necessary in the public interest.

(c) As detention of employees on over-time work is resorted to only in cases of urgency of work and as arrangements have necessarily to be made to meet such situations, it is not possible to issue instructions not to detain employees beyond a certain limit.

निर्यात से सम्बन्धित राज्यों के मंत्रियों का सम्मेलन

276. श्री देवराव पाटिल : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राज्यों के निर्यात से सम्बन्धित मंत्रियों का 1 अक्टूबर, 1974 को दिल्ली में सम्मेलन हुआ था, और

(ख) यदि हा, तो इस सम्मेलन में क्या क्या निर्णय किये गये और केन्द्र सरकार ने उन पर क्या कार्यवाही की है ?

[Conference of State Ministers dealing with exports

276. SHRI DEORAO PATIL: Will the Minister of COMMERCE be pleased to state :

(a) whether a conference of the State Ministers dealing with the export was held in Delhi on the 1st October, 1974; and

(b) if so, what decisions were taken at the conference and the action taken by the Central Government thereon?

वाणिज्य मंत्रालय में उपमंत्री (श्री विश्वनाथ प्रताप सिंह) : (क) जी हाँ ।

(ख) यह बैठक राष्ट्रीय निर्यात प्रयास में राज्य सरकारों में अधिकाधिक सहयोग प्राप्त करने के लिए आयोजित की गई थी । बैठक में दिए गए सुझावों पर विचार किया जा रहा है ।

[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) The meeting was arranged to secure increasing participation of the State Governments in the National export effort. Suggestions made at the meeting are under examination.]

Cotton Market rates

277. SHRI DEORAO PATIL: Will the Minister of COMMERCE be pleased to state :

(a) what were the cotton market rates of some of the important varieties of cotton in Bombay in the months of April, 1974 and October, 1974; and

(b) what are the reasons for fall, if any, in the prices of cotton?

[ ] English translation.